

**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 11th October, 2018

No.HCM/LSC-4-2016/Estt./ In continuation of earlier notification No.1/HCM/LSC-4-2016/Estt./10459-71 dated 21.08.2018, it is hereby notified that the last date for submission of application form for empanelment as panel lawyers of the High Court Legal Services Committee (HCLSC) has been extended till Saturday, the 27th October, 2018 and the following information are hereby given.

No. of Panel lawyers: 10.

Eligibility: Minimum 3 years experience at the Bar.

Last date of submission of application: 27th October, 2018.

Selection Procedure: Selection will be made by the Chairman, HCLSC in consultation with a Selection Committee.

The applications are to be submitted in the format below with the following documents enclosed along with. Details along with the mode of submission of the application form are available in the High Court of Manipur website: <http://www.hcmimphal.nic.in>.

- (i) 2 passport size photos, with one of them pasted on the application.
- (ii) Copy of enrolment certificate issued by the State Bar Council (self-attested).
- (iii) Copy of LL.B. Mark sheet and any certificate showing date of birth.

Applicants who have already applied need not apply afresh. However, they may submit additional list of cases in the prescribed format.

Sd/-
(Yumkham Rother)
Secretary
High Court Legal Services Committee

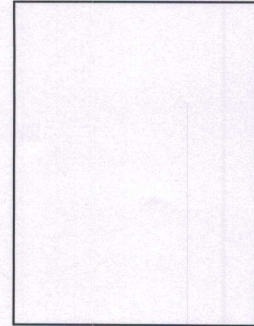
Endt. No. HCM/LSC-4-2016/Estt./ 22292-304
Copy to:-

Dated, the 11th October, 2018

1. The Ld. Advocate General, Manipur
2. The Registrar (Judl.), High Court of Manipur.
3. The Member Secretary, MASLSA.
4. The President, High Court Bar Association of Manipur.
5. The President, All Manipur Bar Association of Manipur. } *for kind information*
6. The Ld. Govt. Advocate i/c, (HC).
7. The Principle Secretary to the Hon'ble Chief Justice.
8. The P.S. to the Hon'ble Justice N. Kotiswar Singh.
9. The P.S. to the Hon'ble Chairperson, HCLSC.
10. The P.S. to the Registrar General, High Court of Manipur.
11. The System Analyst, High Court of Manipur
-for uploading the same to the official website.
12. Notice Board.
13. The Guard File.

To

The Secretary,
High Court Legal Services Committee,
High Court of Manipur.
e-mail : hclscman@gmail.com
Contact No. : +91 9615892598



Paste a recent passport sized photograph

1. Name: Shri/Smt/Miss:
2. Full Address:
.....
.....
Phone No. (compulsory) :
Email ID (compulsory):
3. Gender: (Male/Female):
4. Name of (Father/Mother):
5. Year of Enrollment as
Advocate:
6. If practicing under a senior colleague, name of the said advocate:
.....
.....
7. Nature of cases conducted so far: (Civil/Criminal/Revenue):
8. Name of the Courts in which the above cases are conducted:
.....
.....
9. The type of cases which the applicant may prefer to be entrusted with:
.....
.....

Sl. No	Cause Title	Case No.	If disposed, the date	Nature of participation (e.g. assisted senior, argued, drafted petition, etc.)

* Indicate only the main cases without interlocutory applications.
* Annex extra sheets if needed.